

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG
NOTICE INVITING QUOTATION**

Dated Shillong the __November, 2015

No. HCM II/202/2014/Pt-II : Sealed Quotations affixing non-refundable court fee stamp of Rs. 20/- (Rupees Twenty only) are hereby invited from Government Registered firms for supply of 1 (One) no. of 2KVA online uninterruptable Power Supply (UPS) with 1 hour backup and 3 years warranty as per prevailing DGS&D Rate.

The rates quoted with terms and conditions and F.O.R. Office of the undersigned will be received during Office Hours up to 24th November, 2015 at 2:00 PM and will be opened on the same day at 2:00 PM in the presence of the Quotationers or their representatives, if any.

Quotationers received after the above date/time will be summarily rejected. And the undersigned reserved the rights to accept or reject any of the quotations.

Details is available in the website.

No. HCM II/202/2014/Pt-II/3617A
Copy to:

1. The System Analyst for uploading in the Official Website.
2. Office Notice board.
3. Account Section.
4. Office File.

REGISTRAR GENERAL
Dated Shillong the 24 November, 2015

REGISTRAR GENERAL

QUOTATION FOR 2KVA ONLINE UPS WITH 1 HOURS BACKUP AND 3 YEARS WARRANTY

Name of the quotationer	Model	Whether Govt. Registered Yes/No	Govt. Registration No.	Rate as per DGS&D rate	warranty

Tax : Inclusive/Exclusive

If Exclusive, the rate is : _____

Therefore, the total rate is : Rs. _____
(In figure as well as words)

Signature of the Quotationer with seal : _____

